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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/177/CAA/2017
NAME OF THE TRANSFEROR : IDHAYAM HOSPITALS ERODE LTD
NAME OF THE TRANSFERRE : KOVAI MEDICAL CENTRE AND HOSPITAL LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 SUMIT ANARWAL
For KSR & Co.

For Applicants

Sumit

ORDER

Counsel for the Applicant present and prayed for time to make submissions. At request, time is enlarged. Put up on **14.11.2017 at 10.30 A.M.**

—sd/—
MEMBER (TECHNICAL)
ghk

—sd/—
MEMBER (JUDICIAL)